


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH DISTRICT)
ROHINI COURTS COMPLEX DELHI

MODIFIED LINK ROSTER

Pursuant to transfer of Sh. Rakesh Kumar-III, the then Ld. ASJ-02 & Ms. Shefali Sharma, the then ASJ (FTSC) (POCSO) North District, Rohini Court, Delhi vide order no. 17/G-I/Gaz.IA/DHC/2022 dated 12.05.2022 & order no. 19/G-I/Gaz.IA/DHC/2022 dated 25.05.2022 respectively issued by the Hon'ble High Court of Delhi, the order bearing no. 11873-11904 F2(1)/Judl./North/RC/2022 dated 02.05.2022 earlier issued by the office of the undersigned to streamline the work of courts of ADJ/ASJ/POCSO/PO-MACT & COMMERCIAL COURT in North District has now been modified to the extent that the work earlier assigned to Sh. Rakesh Kumar-III, the then ASJ-02 has now been assigned to Ms. Shefali Sharma, ASJ-02 & the work assigned to Ms. Shefali Sharma the then ASJ (FTSC) (POCSO) has now been assigned to Ms. Richa Gusain Solanki, ASJ (FTSC) (POCSO), North District Rohini Court, Delhi.

Remaining directions contained in the order no. 11873-11904F2(1)/Judl./North/RC/2022 dated 02.05.2022 shall remain unchanged.



(VIMAL KUMAR YADAV)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI.

No. 18468-482 F2(1)/Judl./North/RC/2022

Delhi- 30-06-22

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. Officers concerned.
4. The President/Secretary, Rohini Court Bar Association, Delhi.
5. P. S. to the undersigned.
6. Reader to the undersigned.
7. The Branch In-Charge, Filling Section, Rohini Court Complex, Delhi.
8. The Branch Incharge, Facilitation Centre, Rohini Court, Delhi
9. The Record Officer, Rohini Court, Delhi.
10. The Web-site Committee/North District, Rohini Court, Delhi.
11. The Branch Incharge, Care Taking Branch, Rohini Court, Delhi with direction to fix the order on all notice boards of this court complex.
12. Branch In-Charge R&I, for uploading on layers.


30/6/22
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI.